

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/135/2016

NAME OF THE PETITIONER(S)

: S. Swaminathan & another

NAME OF THE RESPONDENT(S)

: M/s Pentagon Switch Gear Private Limited & 10 others

**UNDER SECTION** 

: 397, 398, 402 & 403

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1) M.K. PREETHA. Counsel for for KSR & RI to R9.

R16 R9. MKPutCo Counsel For Relitioner Ashall &

## **ORDER**

Counsels for both the parties are present. Counsel for the Petitioner submitted that the proposal that has been given by the Respondent is considered and response has been given. Counsel for the Respondent prayed for time to report the outcome of the response. Put up on 12.01.2018 at 10.30 A.M.

> (CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

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